GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2259 TO BE ANSWERED ON 01ST AUGUST 2025

DEATHS DUE TO TOBACCO USE

2259. SHRI DHARAMBIR SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the number of annual deaths caused by tobacco use including bidi, cigarette, khaini, gutkha and other smokeless tobacco products and if so, the details thereof;
- (b) the details of the data, if any, collected by the Government or WHO regarding tobacco-related deaths and diseases in the country during the last five years;
- (c) the measures taken by the Government to prevent such deaths and to reduce tobacco addiction in both urban and rural areas of the country;
- (d) whether strong action is being taken to ban the production, sale and advertising of these harmful substances, if so, the details thereof; and
- (e) whether the Government plans to intensify awareness campaigns and promote tobacco de-addiction services all over the country and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a) & (b): As per the Report of the second round of Global Adult Tobacco Survey (GATS-2), 2016-17, deaths caused by tobacco consumption, including smokeless tobacco are estimated to be over 13 lakhs.
- (c) to (e): The Ministry of Health and Family Welfare (MoH&FW) has taken various measures to reduce tobacco addiction both in urban and rural areas. Some of the major steps implemented by the Ministry are:
 - A comprehensive legislation, namely the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003) has been enacted to regulate the tobacco products and to discourage the consumption of tobacco. The provisions under COTPA, 2003 and the Rules made thereunder prohibit smoking in public places, ban on sale of tobacco products to and by minors, sale of tobacco products within a radius of

100 yards of educational institutions, prohibition on direct and indirect advertising of tobacco products and mandatory display of specified health warnings on all tobacco product packs, etc.

- The National Tobacco Control Programme (NTCP) was launched in 2007 with the aim to discourage the use of tobacco, create awareness about the harmful effects of tobacco consumption through regular and sustained public awareness campaigns and ensure effective implementation of the provisions under COTPA 2003. The States/UTs undertake drives for enforcement of COTPA 2003. The Ministry has also issued the "Guidelines for Tobacco Free Educational Institution (Revised)".
- The Government has enforced a complete ban on electronic cigarettes including heatnot burn products under "The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Act,2019.
- MoH&FW started an annual 60-Day Tobacco-Free Youth Campaign in 2023 covering all States/UTs with the aim of generating awareness amongst young people about the dangers of tobacco consumption and empowering them to make healthy choices.
